THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): (a) and (b) Towers damaged by Naxals in Orissa are: 2 in 2007, 3 in 2008, 16 in 2009 and 13 in this year (upto 15th July, 2010).

(c) 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the concerned State Government, who deal with various issues related with normal crime as well as naxalites activities in the State. The Central Government supplements the efforts of the State Government through several ways which, *inter-alia*, include providing of Central Paramilitary Forces (CPMFs), sanction of India Reserve (IR) Battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools etc.

## Ministers' Visit to Pakistan

\*176. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Minister had recently visited Pakistan and held discussions;
  - (b) if so, the details of the discussions held there; and
  - (c) the final outcome of the visit?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) External Affairs Minister (EAM) met the Foreign Minister of Pakistan (PFM) on July 15, 2010 in Islamabad. The Ministers reviewed the current state of bilateral relations and discussed steps to promote trust and confidence. As part of a step-by-step, graduated and forward looking approach to expanding dialogue to cover all issues of mutual interest and concern, EAM conveyed our willingness to have further interaction on pressing humanitarian issues, particularly early release and repatriation of prisoners and fishermen in jails in both countries; promotion of trade and commerce; streamlining and strengthening cross-LOC Confidence Building Measures for the welfare of the people of Jammu and Kashmir; and greater people-to-people contacts/friendly exchanges.

EAM stated that the fulfilment, in letter and spirit, of the solemn commitment given by the leaders of Pakistan, at the highest level, of not allowing territory under Pakistan's control to be used for any terrorist activity directed against India, would be the biggest confidence building measure. In addition, EAM mentioned that any further terrorist attack on India emanating from Pakistani soil would cause immense harm to the normalization process. EAM called for credible and firm action against terrorists groups and their leaders, like the Jamaat-ud-Daawa and Hafiz Saeed, who continue to incite violence against India.

PFM assured EAM that the Government of Pakistan will do everything in its power to fulfil the commitment given by Pakistan of not allowing its territory to be used for terrorism against India. In this context, PFM also assured that the investigation in the Mumbai terrorist attack case, taking into account the additional information obtained from the recent interrogation of

David Coleman Headley and provided by Home Minister during his visit to Pakistan in June, 2010, would be pursued vigorously to unravel the full conspiracy and bring all the perpetrators of that heinous crime to justice.

The detailed and frank discussions held during the visit enabled both the countries to develop a better understanding of each others' position and point of view on various issues. Despite differences of opinion on the way forward on a few issues, there was a broad understanding on a number of other issues. PFM accepted EAM's invitation to visit Delhi at a suitable date to be decided through diplomatic channels.

## Funds for Sardar Vallabhbhai Patel Memorial at Karamsad

- \*177. SHRI KANJIBHAI PATEL: Will the PRIME MINISTER be pleased to state:
- (a) whether sanctioned one time grant of Rs. three crore to Sardar Patel Trust as corpus fund for development of a Memorial for Sardar Vallabhbhai Patel-Veer Vitthalbhai Patel Memorial at Karamsad has been released;
  - (b) if not, by when it is likely to be released; and
  - (c) the amount fixed for the annual maintenance of the memorial?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Yes, Sir. The one time grant of Rs. 3.00 crore sanctioned to Sardar Patel Trust for development and maintenance of the Sardar Vallabhbhai Patel-Veer Vitthalbhai Patel Memorial at Karamsad has been fully released. Rs. 1.50 crore was released to the Trust in March, 2010 and the balance Rs. 1.50 crore was released in June, 2010.

(c) The annual maintenance of Rs. 7,10,764/-, subject to actual requirement, will be sanctioned to the Sardar Patel Trust for maintenance of the Memorial from financial year, 2011-12 onwards on the basis of the project Report prepared by CPWD for development and maintenance of Sardar Vallabhbhai Patel-Veer Vitthalbhai Patel Memorial at Karamsad.

## Water Conservation Projects

- †\*178. SHRI DHIRAJ PRASAD SAHU: Will the Minister of WATER RESOURCES be pleased to state:
  - (a) whether country's various parts are facing water crisis;
  - (b) if so, the details thereof;
- (c) the names of projects started by Government during the last three years, including current year, for tackling this problem and the success achieved as a result thereof, State-wise;
- (d) whether Government proposes to prepare a targeted work plan for permanent and efficient water conservation; and
  - (e) if so, the details thereof?

<sup>†</sup>Original notice of the question was received in Hindi.